

PUBLIC ACCOUNTS COMMITTEE

SEVENTH REPORT

Shri T. N. Singh (Chandauli): I beg to present the Seventh Report of the Public Accounts Committee on the Appropriation Accounts (Civil), 1953-54 and 1954-55, and Audit Report (Civil), 1956—Part I.

12.03 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing Monday, the 18th August, 1958 will consist of:

- (1) Consideration of any part-discussed item of business;
- (2) Consideration and passing of—
 - (a) The Armed Forces (Assam and Manipur Special Powers Bill, 1958;
 - (b) The Working Journalists (Fixation of Rates of Wages) Bill, 1958;
 - (c) The Estate Duty (Amendment) Bill, 1958, as reported by the Select Committee—Report of the Committee is expected to be presented on 18th August;
- (3) Shri Braj Raj Singh's resolution seeking disapproval of the Sugar Export Promotion Ordinance, 1958;
- (4) Consideration and passing of the Sugar Export Promotion Bill, 1958;
- (5) Discussion on the International Situation on Tuesday, the 19th August, on a motion to be moved by the Prime Minister; and

(6) Discussion on the Food Situation on Wednesday, the 20th August, on a motion to be moved by the Minister for Food and Agriculture.

12.04 hrs.

PARLIAMENT (PREVENTION OF DISQUALIFICATION) BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE

Pandit Thakur Das Bhargava (Hissar): I beg to move:

"That the time appointed for the presentation of the Report of the Joint Committee on the Parliament (Prevention of Disqualification) Bill, 1957, be extended up to the 10th September, 1958 "

Mr. Deputy-Speaker: The question is:

"That the time appointed for the presentation of the Report of the Joint Committee on the Parliament (Prevention of Disqualification) Bill, 1957, be extended up to the 10th September, 1958."

The motion was adopted

12.05 hrs.

APPROPRIATION (RAILWAYS)
NO. 3 BILL

The Minister of Railways (Shri Jagjivan Ram): I beg to move:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purpose of Railways during the financial year ended on the 31st day of March, 1955, in excess of the amounts granted for those services and for that year, be taken into consideration."